

2. The import-duty concessions have been granted in respect of jumbo rolls of photo-sensitised goods mainly as a foreign exchange conservation measure since the international process of jumbo rolls are cheaper than the international process of imported finished products and to generate employment in the country by allowing the process of value addition to take place in the country itself. While considering the grant of exemption, view of the concerned Ministry/ Department were also taken into consideration.

3. No distinction has been made between imports by private industrial units and public sector undertakings for availing these duty concessions. However to check any possible misuse, the concessions are available to an importer only if he fulfils the following conditions:-

- (i) The importer has to give in undertaking for conversion of the jumbo rolls into finished products; and
- (ii) The importer is required to hold an industrial licence under the Industries (Development and Regulation) Act, 1951, for the slitting and confectioning of photosensitive materials from jumbo rolls.

#### **Reservation for SCs/STs in Projects and Equipments Corporation**

\*796. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of COMMERCE be pleased to state:

(a) the number of SC/ST posts of Managers and above in Projects and Equipments Corporation which have been filled up with general candidates:

(b) the number of reserved posts of

senior managerial cadre downgraded and the reasons therefor;

(c) when the posts are proposed to be upgraded and filled up with SC/ST candidates;

(d) the number of general candidates given promotions out of SC/ST quota and the reasons therefor; and

(e) the backlog position of reserve posts in PEC and efforts being made by Government to clear it?

**THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):**

(a) The single cadre-post of Group General Manager (Finance) falling vacant on a reserved point has been filled up by a general candidate in 1987 as the SC candidate who applied against the advertisement was not found eligible.

(b) In spite of the concerted efforts, one post of Group General Manager (Marketing) (reserved for SC) could not be filled up due to non-availability of suitable candidates. It was, therefore, decided by PEC to operate the post of Group General Manager (Marketing) at the lower level of General Manager which was filled up by a S.C. candidate.

(c) All the regular posts in the cadre of General Manager (Marketing) including downgraded one are at present filled up on regular basis. The downgraded post of Group General Manager would be upgraded as and when a clear vacancy in the cadre of General Manager becomes available.

(d) No general candidate has been given promotion against any of the posts reserved for SCs/STs.

(e) As per the reservation rosters maintained by PEC, the group-wise breakup of the backlog is detailed below:

<i>Group</i>	<i>SC</i>	<i>ST</i>
A	9	3
B	2	1
C	3	6
D	—	—
	14	10

A Special Recruitment Drive was conducted earlier by PEC in 1989 to clear the backlog as a result of which PEC could fill up only two posts in the reserved category.

#### **Electronic Units in African Countries.**

\*797. SHRI PRAKASH KOYO BRAHMBHATT: Will the Minister of COMMERCE be pleased to state:

(a) whether some African countries such as Nigeria, Kenya and Ghana have expressed a keen desire to set up electronic units based on kit imports from India;

(b) if so, whether a delegation of Electronics and Computer Software Export Promotion Council visited these countries and submitted their report to the Government if so, the details thereof;

(c) whether they have also found good market for computer software in these countries; and

(d) if so, whether any concrete proposals are being considered in this regard; and if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (d). The Electronics and Computer Software Export Promotion Council sponsored a 5 Member delegation which included industry representatives from the consumer

electronics, computer hardware, software, and the electronic component sector, to visit Nigeria, Kenya and Ghana in March 1990 in order to identify the market potential for export of electronic items from India. It is gathered that in the absence of the requisite infrastructure and component base for integrated manufacture, there is a desire in these countries to establish assembly units based on kit import of Indian made computer hardware, peripherals, power supplies and software.

The market opportunities are being pursued by individual firms and it is reported that orders worth Rs. 50 lakhs for public address equipment and consumer electronic items have been booked.

[*Translation*]

#### **Adoption of Villages by Nationalised Banks in Uttar Pradesh**

\*798. SHRI RAJVEER SINGH: Will the Minister of FINANCE be pleased to state:

(a) the criteria prescribed by the nationalised banks for giving loans for rural development; and

(b) the number of villages adopted so far by the nationalised banks in Uttar Pradesh, district-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Loans for any viable Schemes undertaken by any entrepreneurs for rural development are provided by the commercial banks. The margin money, the security norms and rates of interest are liberal in case of agricultural lending. It has been provided that:

- (i) No margin may be asked on agricultural loans upto Rs. 10,000/- and loans to small scale